GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:393
ANSWERED ON:07.09.2012
POWER DISCOMS
Choudhry Smt. Shruti;Reddy Shri Magunta Srinivasulu

Will the Minister of POWER be pleased to state:

- (a) the funds allocated by the Union Government to various States for the development of power sector during the last three years and the current year;
- (b) whether the Union Government is providing bailout package to various States for debt-ridden power discoms and to those States which propose to hike electricity tariffs;
- (c) if so, the details thereof, State/UT-wise including Haryana and the parameters adopted for this purpose;
- (d) the demands of each State pending with the Government for the purpose during the last three years and the current year; and
- (e) the action taken by the Government in this regard?

Answer

THE MINISTER OF POWER (DR. M. VEERAPPA MOILY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 393 TO BE ANSWERED IN THE LOK SABHA ON 07.09.2012 REGARDING POWER DISCOMS.

(a) : Government of India is implementing 2 developmental programmes in power sector namely Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period with the aim to reduce the AT&C losses and Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for providing access to electricity to rural households in the country.

Rajiv Gandhi Grameen Vidyutikaran Yojana:

The Government of India has allocated capital subsidy of Rs. 28000 crore for implementation of `Rajiv Gandhi Grameen Vidyutikaran Yojana (a scheme for Rural Electricity Infrastructure & Household Electrification) during Phase-I of 11th Plan in addition to Rs. 5000 crore during 10th Plan period.

Under RGGVY, no funds are allocated to State. Funds are released against sanctioned projects in installments based on the reported utilization of specified amount of previous installment(s) and fulfillment of other conditionalities.

The State-wise disbursement of funds under RGGVY during the last three years and current year, is at Annex-I.

Restructured Accelerated Power Development & Reforms Programme:

Government of India approved Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) as Central Sector Scheme in July, 2008. The focus of R-APDRP is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction in the project areas. Projects under the scheme are taken up in two parts in towns having population more than 30,000 (10,000 for special category States) as per census 2001. Part-A of the scheme is for establishing IT enabled system for energy accounting / auditing, customer care, computerized billing & collection etc. and Supervisory Control and Data Acquisition (SCADA) which only for cities with a population of 4 lacs and Annual Energy Input of 350MU and Part- B is for up-gradation, augmentation & strengthening of electrical infrastructure in projects towns.

Under R-APDRP, no funds are allocated to States but funds are released in form of loan against sanctioned projects in installments based on progress of projects and on adhering pre- defined milestones. So far, under R-APDRP, projects worth Rs.32323.70 crores (Part-A: Rs.6638.79 crores covering 1402 towns and 63 SCADA projects in 63 towns; Part-B: Rs.25684.91 crores in 1134 towns) have already been sanctioned. Cumulatively an amount of Rs.5792.50Crore has been disbursed by Power Finance Corporation, the nodal agency to operationalize the R-APDRP, for the sanctioned projects under R- APDRP, as on 30.08.2012

The total amount of central financial assistance sanctioned and disbursed to various state power utilities under the R-APDRP Programme during each of last three financial years and the current year is enclosed at Annex-II.

(b) to (e): A scheme for financial turnaround of State Discoms` is under examination in the Ministry.